NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

S. No.

Present:

C.P No. 1053/(MAH)/2017 MA 334/2017

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Amar Remedies Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

ASHISY RUASI

Advacte 1/6 Dur LDin

ORDER MA 334/2017 IN CP 1053/I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)